

[19 August, 2004]

RAJYA SABHA

(b) A total of 5962 persons have been provided employment till 31st March, 2004. No case of employment of eligible displaced persons/families as per Rehabilitation & Resettlement policy of Coal India Ltd is pending.

(c) Does not arise in view of reply to part 'b'.

Vacant posts in BSNL and MTNL

†1637. SHRI ABU ASIM AZMI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the total number of posts of various categories lying vacant in different circles of Bharat Sanchar Nigam Limited and Mahanagar Telephone Nigam Ltd. as on 31st July, 2004;

(b) since when these posts are lying vacant and the details of the action taken by Government to fill the same; and

(c) by when, all these vacant posts are likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEELAHMAD): (a) to (c) The information is being collected and will be laid on the Table of the House.

Teledensity in the country

†1638. SHRIMATI KUM KUM RAI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the existing rate of teledensity in the telecommunication sector in the country, State-wise; and

(b) the details of share of BSNL's telecommunication services provided in urban and rural areas of the country, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): (a) and (b) The State-wise details of teledensity and share of BSNL telephone connections in urban and rural areas of the country as on 30.6.2004 are given in the enclosed Statement.

† Original notice of the question was received in Hindi